GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO.991 TO BE ANSWERED ON 22ND NOVEMBER, 2019

POSTS OF PHARMACISTS IN TRIBAL AREAS

991. SHRI SUNIL KUMAR SINGH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has any data about the number of hospitals where post of Tribal Pharmacist is reserved along with the number of such vacant posts;
- (b) if so, whether it is a fact that 30 percent posts of pharmacists are lying vacant for the tribals in the hospitals of Jharkhand; and
- (c) if so, whether the Government proposes to fill up such posts?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a) to (c): The data in respect of number of hospitals where post of Tribal Pharmacist is reserved along with the number such vacant posts, is not maintained centrally. However, as per Rural Health Statistics - 2018, State/UT wise availability of Pharmacists at Community Health Centres and Primary Health Centres in Tribal areas including in Jharkhand and vacancy thereof, is given at Annexure.

Public health and hospitals being a State subject, the primary responsibility to recruit/engage healthcare professionals including Pharmacist lies with the respective State Government. However, under the National Health Mission (NHM), technical and financial support is provided to States/UTs to strengthen their healthcare systems including support for engagement of Pharmacist on contractual basis, based on the proposals made by the States/UTs in their Programme Implementation Plans (PIPs) within their overall resource envelope.

As per the information received from State Government of Jharkhand, total 606 posts have been sanctioned for the Pharmacist in Jharkhand, out of which 157 posts are reserved for Schedule Tribes. Only 30 Pharmacists are working against the said reserved post and rest are vacant.

......

ANNEXURE

S.No.	State/UT	Required ¹ [R]	Sanctioned [S]	In Position [P]	Vacant [S-P]	Shortfall [R-P]
2	Arunachal Pradesh #	206	NA	89	NA	117
3	Assam^	202	276	286	**	**
4	Bihar	NA	NA	NA	NA	NA
5	Chhattisgarh	476	572	431	141	45
6	Goa	9	9	7	2	2
7	Gujarat	513	513	387	126	126
8	Haryana *	N App	N App	N App	N App	N App
9	Himachal Pradesh	55	52	22	30	33
10	Jammu & Kashmir	59	95	86	9	**
11	Jharkhand	259	264	83	181	176
12	Karnataka	71	78	35	43	36
13 14	Kerala Madhya Pradesh	149 436	143 517	153 430	87	6
15	Maharashtra	382	498	516	8/	**
16	Manipur	60	61	61	0	**
17	Meghalaya #	136	135	149	**	**
18	Mizoram #	66	99	53	46	13
19	Nagaland #	147	135	116	19	31
20	Odisha	560	585	571	14	**
21	Punjab *	N App	N App	N App	N App	N App
22	Rajasthan	275	152	54	98	221
23	Sikkim++	12	10	7	3	5
24	Tamil Nadu	130	130	65	65	65
25	Telangana	116	103	74	29	42
26	Tripura	57	0	76	**	**
27	Uttarakhand	17	13	18	**	**
28	Uttar Pradesh	NA	NA	NA	NA	NA
29	West Bengal	404	534	482	52	**
30	A& N Islands	5	11	1	10	4
31	Chandigarh *	N App	N App	N App	N App	N App
32	D & N Haveli #	7	4	14	**	**
33	Daman & Diu	0	0	0	0	0
34	Delhi *	N App	N App	N App	N App	N App
35	Lakshadweep#	7	16	16	0	**
36	Puducherry *	N App	N App	N App	N App	N App

Notes:

[#] States with predominently tribal areas

^{*:} State / UT has no separate Tribal Area / Population

[^] Sanctioned and In Position data for year 2013

⁺⁺ Sanctioned data for year 2011 used

¹ One per PHC and Community Health Centre as per IPHS norms

^{**} Surplus NA: Data not Available, N App. : Not applicable